NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/74/(IB)/2017

NAME OF THE PETITIONER(S)

: EDELWEISS ASSET RECONSTRUCTION CO LTD

NAME OF THE RESPONDENT(S)

: MARG LIMITED

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

P. Indunati lavi V. J. ARUL RAJ

Coursel for Respondent Valley

ORDER

Counsel for petitioner present. Counsel for respondent present and prayed time submitting that the respondent is intending to settle the matter with the petitioner and in the process they are making efforts for reconstruction of loan. In view of the submissions, time is extended at request. Put up on 24.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)